

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1572  
ANSWERED ON:02.12.2014  
DIVERSION OF SC FUNDS  
Owaisi Shri Asaduddin

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether cases of diversion of funds meant for the welfare of SCs have been reported in the country; and
- (b) if so, the details thereof, State-wise along with the corrective steps being taken including fixing of responsibility for such diversion?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a) & (b): As per the information furnished by the Planning Commission, during 2014-15 (as on 26.11.2014) it has not received any cases of diversion of funds meant for welfare of Scheduled Castes from any State.